

I request the Central Government that uniform tribal policy be framed for the entire nation to put an end to the exploitation of tribals.

**(iv) Need to provide financial Assistance to Triveni structurals Limited at Allahabad, U.P.**

[Translation]

SHRIMATISAROJ DUBEY (Allahabad): Sir, the Triveni structurals Limited (T.S.L.), situated at Allahabad is working as a subsidiary company to Bharat Yantra Nigam. It was set up in 1965 as a joint venture by the Government of India with the collaboration of the Government of Austria. T.S.L. has a workshop with modern machinery and equipments where around 2000 highly skilled workers and engineers are working. During the last 26 years T.S.L. has completed several big projects in the country and abroad. While utilising its full capacity and skill, T.S.L. has worked in various fields like power generation, Petrochemicals, fertilizer construction of bridges, cranes manufacturing, iron industry, cables, coal industry, television and in the field of space technology in the country and abroad. A large number of T.S.L. factories has mainly worked for Public Sector and its around Rs. 20 crore is outstanding against those Public Sector establishments. Due to delay on the part of BIFR in the disposal of cases of sick industries the T.S.L. is facing great difficulty and needs immediate financial assistance.

In view of the important role played by T.S.L. in the development of the country and future of around 2000 people working in it, I urge upon the Union Government to provide immediate financial assistance to T.S.L. at the earliest.

**(v) Need for Early Revision of**

**Pay Scales of Teachers of Centrally Managed Schools**

[English]

SHRI MUHI RAM SAIKIA (Nowgong) : Even a single recommendation made the Chattopadhyaya Commission regarding revision of pay scales of central teachers was not implemented by the Government during the last nine years. The Fourth Pay Commission did not recommend any revision in pay scales of school teachers of centrally managed schools, on the plea that the Chattopadhyaya Commission was already considering the matter. In the prevailing circumstances, it is very essential that another National Commission on school teachers is set up, without further loss of time. This will enable these teacher to get their dues. Moreover, it is also essential that the recommendations made are implemented immediately after they are made.

The revision of pay scales of these teachers is to be included in the terms of reference of Fifth Pay Commission if not done so far.

I, therefore, urge upon the Central Government to set up the Second National Commission with due representation to the teachers thereon immediately.

**(vi) Need to set up a Subsidiary of Rural Electrification Corporation in Vidisha Raisen and Sidhor Districts of Madhya Pradesh**

[Translation]

SHRI SHIVRAJ SINGH CAHUHAN (Vidisha) : The Central Government has set up Rural Electrification Corporation for providing special facilities for less developed

areas. But no subsidiary unit of this corporation has been set up in Vidisha, Raisen and Sidhor districts of Madhya Pradesh. These districts have several hilly tribal areas and villages.

So, I request the Central Government to set up subsidiary units of Rural Electrification Corporation in these districts of Madhya Pradesh and allocate sufficient funds for rural electrification and all round development of this area.

(vii) **Need for construction of an Over-Bridge on Railway crossing near Oswal Sugar Mill at Phagwara in Punjab**

[English]

SHRIMATI SANTOSH CHOWDHARY (Phillaur) : Railway crossing near Oswal Sugar mill at Phagwara requires an over-bridge. It is a crowded area besides about 100 trains pass every day via this railway crossing. Several educational institutions, hospital, main market, district court, mills, bus stand and railway station are on the other side of the railway crossing. Several road accidents and traffic jams frequently occur at this busy railway crossing. Keeping in view these conditions, an over-bridge on this railway crossing is absolutely necessary.

I, therefore, urge upon the Central Government to coordinate with the State Government and take immediate steps in this regard.

15.30 hrs.

**WELCOME TO PARLIAMENTARY  
DELEGATION FROM EGYPT**

[English]

MR. DEPUTY SPEAKER : Hon'ble

Members, I have to make an announcement.

On my own behalf and on behalf of the hon'ble Members of the House, I have great pleasure in welcoming His Excellency, Dr. Ahmed Fathi Sorour, Speaker of the People's National Assembly of Egypt and the Hon'ble Members of the Egyptian Parliamentary Delegation who are on a visit to India as our honoured guests.

The other Hon'ble Members of the Delegation are :

1. Mr. Kamal El Shazli
2. Dr. Mohamed Abdellah
3. Mr. Khaled Moheiddin

The Delegation arrived Delhi early morning today. They are now seated in their special box. We wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to His Excellency the President, the Parliament, the Government and the friendly people of the Arab Republic of Egypt.

15.32 hrs.

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**Thirty Second Report**

[English]

SHRI SANT RAM SINGLA (Patiala) : I beg to move :

"That this House do agree with the Thirty-second Report of the Committee on Private Members' Bills and Resolutions presented to